

M/s Proadspk Mohanty
G. S. Sahay

CAT/1/11

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

72.....1996

G. C. Samal.....Applicant(s)

Versus

Union of India & Ors.....Respondent(s)

Sr. No	Date	Order with Signature
	30.1.96	<p>REGISTER</p> <p><i>Sam</i> Registrar</p> <p>J. T. O. of 15/501- 22 filed.</p> <p><i>h</i></p>
1	31.1.96	<p>The Original Application is disposed of at the admission stage with a direction that the representation filed by the applicant vide Annexure-A/6 be looked into and disposed of on merits by the Respondent No.1, within a period of 45 days from to-day. The post of E.D.D.A., Ramachandrapur E.D.S.O., in account with Jajpur Head Post Office in Bharmasala Postal Sub-Division of Cuttack (N) Postal Division shall not be filled up on regular basis until the disposal of the said representation by the Chief Post Master General.</p> <p>Thus the Original Application is disposed of.</p> <p>Heard Shri Ashok Mohanty, learned Senior Standing Counsel, who agrees with this position as staged above.</p> <p>MEMBER (ADMINISTRATIVE)</p> <p><i>AB</i></p> <p>For Admin with Interim orders pl.</p> <p><i>AB</i> 30.1.96.</p> <p>Bench.</p>